

COMMITTEE ON PAPERS LAID  
ON THE TABLE

[English]

Minutes

SHRI M. V. CHANDRASEKHARA MURTHY (Visakhapatnam) : I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Papers Laid on the Table relating to their Twelfth and Thirteenth Reports.

— — —

12.19 hrs.

ELECTION TO COMMITTEE

[English]

(1) Committee on Public Accounts

SHRI E. AYYAPU REDDY (Kurnool) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

*The motion was adopted.*

— — —

[Translation]

SHRI VILAS MUTTEMWAR (Chimur) : Mr. Speaker, Sir, the democracy is in danger there.

MR. SPEAKER : This is for the State Government to see; it is none of my business.

[English]

I have nothing to do with it.

[Translation]

SHRI VILAS MUTTEMWAR : C.R.P. should be deployed there.

MR. SPEAKER : It is for the State Government to do.

SHRI VILAS MUTTEMWAR : I have given a notice.

MR. SPEAKER : You cannot violate the Rule by giving notice.

SHRI VILAS MUTTEMWAR : We have given a notice to the Election Commission as well.

[English]

MR. SPEAKER : Election Commission is the proper authority. You can go to them.

*(Interruptions)*

MR. SPEAKER : Nothing is allowed. I cannot do it.

[Translation]

If you want to do the same thing which they have done, you are welcome.

[English]

You may also walk out.

*(Interruptions)*

[Translation]

MR. SPEAKER : This you can do outside the House.

*(Interruptions)*

SHRI AJAY MUSHRAN (Jabalpur) : Mr. Speaker, Sir, I have also given a notice.

[English]

MR. SPEAKER : Does not matter.